

strike by doctors because of alleged assault on doctors on duty in various parts of the Country have come to the notice of the Government.

As per Constitutional provisions, 'Health' and 'Law and Order' are State subjects. Therefore, the concerned State/UT Government are required to take measures to prevent such incidents under the appropriate legal framework applicable in the respective State/UT. Details of such cases is not maintained centrally.

Government has constituted a Committee to examine various aspects of a uniform legislative framework to prevent assault on clinical establishments and doctors on duty.

AES cases in Bihar

1806. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is rise in Acute Encephalitis Syndrome (AES) cases in Bihar recently;

(b) if so, the number of children who unfortunately died due to the disease, district-wise in Bihar;

(c) whether the hospital infrastructure is adequate to deal with the emergency situation;

(d) whether teams of doctors and medicines were sent from the Centre, if so, the details thereof; and

(e) whether any vaccination is available for AES and if so, why preventive measures were not taken?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) There is an increase in cases and deaths of children due to Acute Encephalitis Syndrome (AES) in Bihar in the year 2019 *vis-à-vis* earlier years, as follows:—

Year	Cases	Death
2016	324	102
2017	189	54
2018	124	33
2019 (till 02.07.2019)	837	162

However, the number of new cases and deaths have shown a sharp decreasing trend since 20.06.2019.

(b) District-wise details of deaths due to AES during 2019 as reported by Government of Bihar is given in Statement (*See* below).

(c) and (d) As per Constitutional provisions, 'Health' is a state subject. No such assessment has been done by the Government of India.

Union Ministry of Health and Family Welfare (MoHFW) have taken measures to support State in containment of AES cases as follows:—

- Union Health and Family Welfare Minister (HFM) had reviewed the situation with Health Minister of Bihar and also with officials from Ministry.
- MoHFW had deputed a Central team of experts consisting of Public Health Specialist from various Central Government Institutes to assist the State Government in containment and management measures.
- HFM visited Bihar along with Minister of State (HFW) and team of officers. HFM reviewed the situation and also visited Shri Krishna Medical College and Hospital, (SKMCH), Muzaffarpur.
- MoHFW deployed another high level multi-disciplinary team to Muzaffarpur drawing senior Paediatricians from various central government Institutes to advise state in their efforts to manage the cases. Epidemiologists from National Center for Disease Control (NCDC), senior paediatricians, Laboratory technicians from central level are present in Muzaffarpur since 12th June 2019.
- Strategic Health Operations Centre (SHOC) facility of NCDC was activated to monitor the AES situation in Muzaffarpur and co-ordinate tasks at the field level.
- MoHFW had further deputed 5 teams of Doctors along with technicians from Central Government Hospitals to SKMCH to support clinical management.
- Central team consisting experts from Indian Council of Medical Research (ICMR) was also deployed at SKMCH. The team is also scrutinising and reviewing the case records of discharge and deceased patients using a standardised tool to know the reasons for mortality.
- Orientation training of all Paediatricians of SKMCH on clinical case management and treatment protocol of AES was conducted on regular basis by the Central Team of paediatricians.

(e) AES is caused by several viral, bacterial, fungal and parasitic agents. Non infectious or toxin based etiology of AES is also well established. Of the common

infectious causes of AES, vaccine is available for Japanese Encephalitis (JE). This vaccine is given in all JE endemic areas of India.

Statement

District wise details of AES cases and deaths in 2019 (till 02.07.2019)

Sl. No.	Name of the District	2019	
		Cases	Deaths
1.	Muzaffarpur	544	96
2.	East Champaran	106	24
3.	Sitamarhi	29	10
4.	Vaishali	73	15
5.	Patna	5	2
6.	Munger	2	1
7.	Madhepura	1	0
8.	Sheohar	16	2
9.	Bhojpur	1	1
10.	Jehanabad	2	1
11.	Gaya	1	0
12.	Nalanda	1	0
13.	Aurangabad	1	0
14.	West Champaran	4	2
15.	Samastipur	28	2
16.	Begusarai	2	1
17.	Darbhanga	1	0
18.	Supaul	1	0
19.	Banka	2	0
20.	Bhagalpur	6	4
21.	Purnea	4	0
22.	Kishanganj	2	0
23.	Saran	3	1
24.	Araria	1	0
25.	Other Country (Nepal)	1	0
TOTAL		837	162